

The foreign airlines can operate on designated points of call available under the bilateral agreement. Bhubaneswar is available as point of call to designated airlines of ASEAN (except Philippines, Laos)/SAARC (except Pakistan and Afghanistan) countries for unlimited operations.

The Indian carriers are free to mount services from any point in India including Bhubaneswar to international destination available under bilaterals against the traffic rights allocated to them. Bhubaneswar is served by way of Hub and Spoke arrangement over the closest gateway points.

The Government does not interfere in the commercial judgement of the airlines for operations on any route allocated to the designated carriers.

Construction of civil airport at Srinagar

486. SHRI G.N. RATANPURI : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the Military airports used for purpose of civil aviation, in different parts of country;

(b) whether Government envisages construction of civil airports at such places to ease pressure on military airports;

(c) whether Government envisages construction of a civil airport at Srinagar (Jammu and Kashmir); and

(d) whether Government will name the Srinagar airport after Sufi Saint Sheikh-ul-Alam?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL) : (a) Details of Civil Enclaves managed by Airports Authority of India (AAI) at various Defence Airports in the country are as given in the Statement (*See below*).

(b) The Government does not have any proposal to construct new Civil airports at places where Civil operations take place at Defence airports. However, the Government has accorded 'in-principle' approval to the Government of Goa for the setting up of a Greenfield airport at Mopa in Goa. There is also a proposal with Maharashtra Airport Development Corporation (MADC) to construct a new Greenfield airport at Khed, near Pune in Maharashtra.

(c) The Government does not have any proposal to construct a new civil airport at Srinagar.

(d) There is no such proposal with the Government at present.

Statement

*I. List of Defence Airports wherein Airports Authority maintains
Civil Enclaves for Civil Operations*

Sl. No.	Name of Airport	State	Owner	Remarks
1	2	3	4	5
1.	Agra (CE)	Uttar Pradesh	IAF	
2.	Allahabad (CE)	Uttar Pradesh	IAF	
3.	Bagdogra (CE)	West Bengal	IAF	
4.	Bangalore (CE)	Karnataka	HAL	
5.	Bhuj (CE)	Gujarat	IAF	
6.	Chandigarh (CE)	Union Territory	IAF	
7.	Coa (CE)	Goa	Navy	
8.	Gorakhpur (CE)	Uttar Pradesh	IAF	
9.	Gwalior (CE)	Madhya Pradesh	IAF	
10.	Jaisalmer (CE)	Rajasthan	IAF	
11.	Jammu (CE)	Jammu and Kashmir	IAF	
12.	Jamnagar (CE)	Gujarat	IAF	
13.	Jodhpur (CE)	Rajasthan	IAF	
14.	Jorhat (CE)	Assam	IAF	
15.	Kanpur (CE) (Chakeri)	Uttar Pradesh	IAF	
16.	Leh (CE)	Jammu and Kashmir	IAF	

1	2	3	4	5
17.	Pathankot (CE)	Punjab	IAF	
18.	Port Blair (CE)	Andaman and Nicobar Islands	Navy	
19.	Pune (CE) (Lohegaon)	Maharashtra	IAF	
20.	Silchar (CE) (Kumbhigram)	Assam	IAF	
21.	Srinagar (CE)	Jammu and Kashmir	IAF	
22.	Tezpur (CE)	Assam	IAF	
23.	Vishakhapatnam (CE)	Andhra Pradesh	Navy	

II. New Civil Enclaves developed by AAI

1.	Bhatinda	Punjab	IAF
2.	Bikaner	Rajasthan	IAF

III. Civil Enclave proposed to be Developed

1.	Thanjavur	Tamil Nadu	IAF
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Proposal for changing Pune Airport name

487. SHRI PRAKASH JAVADEKAR : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received any proposal to name Pune (Lohagaon) as Lokmanya Tilak International Airport;

(b) if so, the reasons for delay in taking a decision in this regard; and

(c) by when Government will take a decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL) : (a) No, Sir.

(b) and (c) Do not arise.